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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid.

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Erstwhile-Bombay Dock Labour Board, Mumbai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Erstwhile-Bombay Dock Labour Board, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1270/15/09)

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Dock Labour Board, Hyderabad, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Dock Labour Board, Hyderabad, for the year 2008-2009.

(Placed in Library, See No. LT 1271/15/09)

(3) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cochin Port Trust, Cochin, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cochin Port Trust, Cochin, for the year 2008-2009.

(Placed in Library, See No. LT 1272/15/09)

(4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2008-2009, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the New Mangalore Port Trust, Mangalore, for the year 2008-2009.

(Placed in Library, See No. LT 1273/15/09)

(5) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kolkata Port Trust, Kolkata, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kolkata Port Trust, Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT 1274/15/09)

(6) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2008-2009.

(Placed in Library, See No. LT 1275/15/09)

(7) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1276/15/09)

(8) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2008-2009, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Kandla Port Trust, Kandla, for the year 2008-2009.

(Placed in Library, See No. LT 1277/15/09)

(9) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Paradip Port Trust, Paradip, for the year 2008-2009.

(Placed in Library, See No. LT 1278/15/09)

(10) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2008-2009 alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mormugao Port Trust, Mormugao, for the year 2008-2009.

(Placed in Library, See No. LT 1279/15/09)

(11) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2008-2009, alongwith Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Mumbai Port Trust, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1280/15/09)

(12) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Tuticorin Port Trust, Tuticorin, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tuticorin Port Trust, Tuticorin, for the year 2008-2009.

(Placed in Library, See No. LT 1281/15/09)

(13) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Chennai Port Trust, Chennai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Chennai Port Trust, Chennai, for the year 2008-2009.

(Placed in Library, See No. LT 1282/15/09)

(14) (i) A copy of the Annual Accounts (Hindi and English versions) of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Jawaharlal Nehru Port Trust, Navi Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1276/15/09)

(15) (i) A copy of the Annual Accounts (Hindi and English versions) of the Paradip Port Trust, Paradip, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Paradip Port Trust, Paradip, for the year 2008-2009.

(Placed in Library, See No. LT 1278/15/09)

(16) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mormugao Port Trust, Mormugao, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Mormugao Port Trust, Mormugao, for the year 2008-2009.

(Placed in Library, See No. LT 1279/15/09)

(17) (i) A copy of the Annual Accounts (Hindi and English versions) of the New Mangalore Port Trust, Mangalore, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the New Mangalore Port Trust, Mangalore, for the year 2008-2009.

(Placed in Library, See No. LT 1273/15/09)

(18) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust, Mumbai, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Mumbai Port Trust, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1280/15/09)

(19) (i) A copy of the Annual Accounts (Hindi and English versions) of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Visakhapatnam Port Trust, Visakhapatnam, for the year 2008-2009.

(Placed in Library, See No. LT 1275/15/09)

(20) (i) A copy of the Annual Accounts (Hindi and English versions) of the Kandla Port Trust, Kandla, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Kandla Port Trust, Kandla, for the year 2008-2009.

(Placed in Library, See No. LT 1277/15/09)

(21) (i) A copy of the Annual Accounts (Hindi and English versions) of the Mumbai Port Trust (Pension Fund Trust), Mumbai, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Mumbai Port Trust (Pension Fund Trust), Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1283/15/09)

(22) (i) A copy of the Annual Accounts (Hindi and English versions) of the Tariff Authority for Major Ports, Mumbai, for the year 2008-2009, together with Audit Report thereon.

(ii) A copy of the Review (Hindi and English versions) by the Government on the Annual Accounts of the Tariff Authority for Major Ports, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1284/15/09)

(23) (i) A copy of the Annual Report (Hindi and English versions) of the Seamen's Provident Fund Organisation, Mumbai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Seamen's Provident Fund

Organisation, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1285/15/09)

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): Madam, on behalf of my colleague, Shri Jyotiraditya Madhavrao Scindia, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the EEPC India (formerly Engineering Export Promotion Council), Kolkata, for the year 2008-2009.

(Placed in Library, See No. LT 1286/15/09)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board India, Cochin, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board India, Cochin, for the year 2008-2009.

(Placed in Library, See No. LT 1287/15/09)

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) Review by the Government of the working of the PEC Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the PEC Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1288/15/09)

- (b) (i) Review by the Government of the working of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2008-2009.
- (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Mumbai, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1289/15/09)

- (c) (i) Review by the Government of the working of the State Trading Corporation of India Limited, New Delhi, for the year 2008-2009.
- (ii) Annual Report of the State Trading Corporation of India Limited, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1290/15/09)

(4) A copy of the Newsprint Control (Amendment) Order, 2009 (Hindi and English versions) published in Notification No. G.S.R. 2957(E) in Gazette of India dated the 20<sup>th</sup> November, 2009 under Section 18G of the Industries (Development and Regulation) Act, 1951.

(Placed in Library, See No. LT 1291/15/09)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Central Pulp and Paper Research Institute, Saharanpur, for the year 2008-2009.

(Placed in Library, See No. LT 1292/15/09)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2008-2009.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Agricultural and Processed Food Products Export Development Authority, New Delhi, for the year 2008-2009, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Agricultural and Processed Food Products Development Authority, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 1293/15/09)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Packaging, Mumbai, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Packaging, Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1294/15/09)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Trade Information, New Delhi, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Trade Information, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 1295/15/09)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Footwear Design and Development Institute, Noida, for the year 2008-2009, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Footwear Design and Development Institute, Noida, for the year 2008-2009.

(Placed in Library, See No. LT 1296/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2008-2009.

(ii) Annual Report of the Garden Reach Shipbuilders and Engineers Limited, Kolkata, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1297/15/09)

- (2) A copy of the Memorandum of Understanding (Hindi and English versions) between the Hindustan Aeronautics Limited and the Department of Defence Production, Ministry of Defence for the year 2009-2010.

(Placed in Library, See No. LT 1298/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): Madam, on behalf of my colleague, Shri Gurudas Kamat, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Telecom Regulatory Authority of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Telecom Regulatory Authority of India, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 1299/15/09)

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the ITI Limited, Bangalore, for the year 2008-2009.

(ii) Annual Report of the ITI Limited, Bangalore, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1300/15/09)

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the ITI Limited and the Department of Telecommunications, Ministry of Communications and Information Technology for the year 2009-2010.

(Placed in Library, See No. LT 1301/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): Madam, I beg to lay on the Table:-

(1) A copy of the Apprenticeship (Third Amendment) Rules, 2009 (Hindi and English versions) published in Notification No. G.S.R. 736(E) in Gazette of India dated the 9<sup>th</sup> October, 2009 under sub-section (3) of Section 37 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 1302/15/09)

(2) A copy of the Notification No. G.S.R. 737(E) (Hindi and English versions) published in Gazette of India dated the 9<sup>th</sup> October, 2009, specifying the State Council for Technical Education, mentioned therein, in respect of the Trade Test or Examination with the Trades or subjects mentioned in the notification, issued under Section 2 of the Apprentices Act, 1961.

(Placed in Library, See No. LT 1303/15/09)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): Madam, on behalf of my colleague, Shri Mukul Roy, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(1) Review by the Government of the working of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2008-2009.

(2) Annual Report of the Central Inland Water Transport Corporation Limited, Kolkata, for the year 2008-2009, alongwith

Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1304/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): Madam, on behalf of my colleague, Shri D. Napoleon, I beg to lay on the Table:-

- (1) A copy of the Report (Hindi and English versions) of the Protection of Civil Rights Act, 1955, for the year 2007, under Section 15A of the Protection of Civil Rights Act, 1955.

(Placed in Library, See No. LT 1305/15/09)

- (2) A copy of the Report (Hindi and English versions) of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2007, under Section 21 of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989.

(Placed in Library, See No. LT 1306/15/09)

- (3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2008-2009.

(ii) Annual Report of the National Scheduled Castes Finance and Development Corporation, Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1307/15/09)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Software Technology Parks of India, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Software Technology Parks of India, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 1308/15/09)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the SAMEER (Society for Applied Microwave Electronics Engineering and Research), Mumbai, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the SAMEER (Society for Applied Microwave Electronics Engineering and Research), Mumbai, for the year 2008-2009.

(Placed in Library, See No. LT 1309/15/09)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Electronics and Computer Software Export Promotion Council, New Delhi, for the year 2008-2009.

(Placed in Library, See No. LT 1310/15/09)

- (4) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of the Section 87 of the Information Technology Act, 2000:-

(i) The Cyber Regulations Appellate Tribunal (Salary, Allowances and other terms and conditions of service of Presiding Officer) Amendment Rules, 2009 published in Notification No. G.S.R. 95(E) in Gazette of India

dated the 16<sup>th</sup> February, 2009.

- (ii) The Cyber Appellate Tribunal (Salary, Allowances and Other Terms and Conditions of Service of Chairperson and Members) Rules, 2009 published in Notification No. G.S.R. 778(E) Gazette of India dated the 27<sup>th</sup> October, 2009.
- (iii) The Cyber Appellate Tribunal (Procedure for Investigation of Misbehaviour or Incapacity of Chairperson and Members) Rules, 2009 published in Notification No. G.S.R. 779(E) Gazette of India dated the 27<sup>th</sup> October, 2009.
- (iv) The Information Technology (Procedure and Safeguards for Interception, Monitoring and Decryption of Information) Rules, 2009 published in Notification No. G.S.R. 780(E) Gazette of India dated the 27<sup>th</sup> October, 2009.
- (v) The Information Technology (Procedure and Safeguards for Blocking for Access of Information by Public) Rules, 2009 published in Notification No. G.S.R. 781(E) Gazette of India dated the 27<sup>th</sup> October, 2009.
- (vi) The Information Technology (Procedure and Safeguards for Monitoring and Collecting Traffic Data or Information) Rules, 2009 published in Notification No. G.S.R. 782(E) Gazette of India dated the 27<sup>th</sup> October, 2009.

(Placed in Library, See No. LT 1311/15/09)

- (5) A copy of the Notification No. S.O. 2689 (Hindi and English versions) published in Gazette of India dated the 27<sup>th</sup> October, 2009 appointing the 27<sup>th</sup> day of October, 2009 as the date on which the provisions of the Information Technology (Amendment) Act, 2008 shall come into force issued under sub-section (2) of Section 1 of the said Act.

(Placed in Library, See No. LT 1312/15/09)

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